

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4045
ANSWERED ON:20.04.2010
COMMUNAL VIOLENCE BILL
Mahendrasinh Shri Chauhan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present status of the Communal Violence Bill, 2005; and

(b) the time by which the Bill is likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The Bill titled 'The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005' stands introduced in the Rajya Sabha on 05-12-2005. Notice has been given to the Rajya Sabha on 24-02-2010 for consideration and passing of the Bill in the current Session.